

M.P. STATE LEGAL SERVICES AUTHORITY



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PRESS NOTE

At around 11:00 AM dated 26.09.2020, Hon'ble the Chief Justice/Patron-in-Chief in the presence of Hon'ble the Executive Chairman, MP SLSA and companion Judges of the High Court of Madhya Pradesh was pleased to e-Inaugurate Mediation Centre at 03 outlying stations of Barwani District namely Anjad, Rajpur and Khetiya through video conferencing.

With this e-Inauguration we now have ADR Centers functional in 43 District Courts and Mediation Centers in 42 Tehsil Courts.

Mediation is a party centric process which is a win-win solution. It has procedural flexibility, saves time and money and restores faith and trust between people.

Till date in Madhya Pradesh a large number of cases have been successfully resolved through Mediation and with the opening of these centers in far flung areas, the stage is now set to promote resolution of disputes through amicable means and reduce litigation.


26.09.2020
Deputy-Secretary